

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 347/(MAH)/2017  
CA No.

**CORAM:**

### Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE PARTIES: Dewan Housing Finance Corporation  
V/s.  
Shree Vaishnav Casting Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

8 Adv. manch. K-Wig Advocate  
ber respondent

Adv. Smit. M. Shah.

For Petitioner  
i/b Shevastan & Co.

## ORDER

TCP No. 347/I&BP/NCLT/MB/MAH/2017

Counsel from the side of Petitioner as well as Corporate Debtor are present.

List this matter for further hearing on 04.09.2017.

4 Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)